GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS RAJYA SABHA

UNSTARRED QUESTION NO-3771

ANSWERED ON-05/04/2023

FREE MEDICAL FACILITIES FOR ACCIDENT VICTIMS ON NATIONAL HIGHWAYS

3771. SHRI SANJAY RAUT:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state :-

- (a) whether victims of road accidents on National Highways are provided free medical treatment by Government and if so, the details thereof;
- (b) whether National Highways Authority of India (NHAI) has invited bids from insurance companies for the roll out of cashless treatment scheme for road crash victims and if so, the details thereof;
- (c) whether Government is providing ambulances and cranes to State Government to take the accident victims to the nearest hospital and if so, details thereof; and
- (d) the State-wise details of funds transferred by the Union Government for procurement of cranes/ambulances during each of the last five years?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) & (b) National Highways Authority of India (NHAI) has envisaged a cashless treatment facility on all four arms of Golden Quadrilateral stretch i.e. Delhi-Mumbai, Mumbai-Chennai, Chennai-Kolkata and Kolkata-Delhi to provide Hospitalization Insurance cover to the immediate road Accident Victims (including Drivers, Passengers, Pedestrians/Cyclist). The proposed scheme is to take care of the immediate needs of the hospitalization of the victims for the first 48 hours from the time of hospitalization or providing necessary treatment up to a cost of Rs. 30,000/, whichever occurs earlier. For this scheme NHAI has invited bids and technical bids of the tender are under evaluation.
- (c) & (d) As a part of incident management, there is a provision of ambulances and Tow-Away vehicles/cranes, in the respective contract/concession agreements, which are stationed near the fee plazas to cater to any emergency on the National Highways under the jurisdiction of NHAI. Further, the ambulance projects were sanctioned for the entire Country and State-wise separate funds were not allocated. In this regard, NHAI has sanctioned funds of Rs. 395.89 Crore in the last 5 years for deployment of ambulances through centralised agencies.
